

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3005
ANSWERED ON 21ST MARCH, 2017

PROCESSING OF MEAT

3005. SHRI VIKRAM USENDI:

Will the MINISTER OF FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of the types of meat produced, processed and being exported in the country at present;
- (b) whether any subsidy is being provided by the Government in this regard;
- (c) if so, the details thereof and the amount provided as subsidy during the last three years;
- (d) whether the Government proposes to withdraw this subsidy; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a): The meat products produced, processed in the country includes canned luncheon meat, canned cooked ham, canned chopped meat, canned chicken, canned mutton & goat meat and frozen mutton, chicken, goat and buffalo meat, etc.

As per Agricultural and Processed Food Products Export Development Authority (APEDA), which regulates export of agricultural processed food products (including meat and meat products), the export of beef is prohibited and not allowed for export under the existing Foreign Trade Policy. However, boneless buffalo meat and sheep and goat meat is freely allowed subject to fulfillment of the conditions stipulated under the Policy. Following types of Meat is being exported from India:

- (1) Boneless Buffalo Meat,
- (2) Sheep & Goat Meat,
- (3) Processed Meat and
- (4) Poultry Meat

(b) & (c): Details of the subsidy being provided by the Government of India under different schemes of different Ministries and Organisations for meat production, processing and export and the amount of such subsidy given during the last three years under these schemes is given below:

I Ministry of Food Processing Industries (MoFPI)

(i) Ministry of Food Processing Industries is implementing a Plan Scheme since 2008-09 for Setting up/Modernisation of Abattoirs under which grant-in-aid is given to Local Bodies/Public Sector Undertakings/Cooperatives/Boards under Government for establishment of modern abattoirs and modernisation of existing abattoirs.

The scheme envisages a grant of 50% in general areas and 75% in difficult areas for cost of Plant and Machinery and Technical Civil Work and other eligible items subject to a maximum of Rs.15.00 crore per abattoir. Difficult areas include North Eastern States including Sikkim, Jammu & Kashmir, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States.

The details of subsidy/grant released during last 3 years are as under:

Sr. No.	Year	Amount (Rs. Crore)
1.	2013-14	25.8
2.	2014-15	10.61
3.	2015-16	27.71
	Total	64.12

(ii) Ministry of Food Processing Industries had also implemented a Central Sector Scheme for Technology Upgradation/Modernization/ Establishment of Food Processing Industries including meat processing. This scheme is now being implemented for spill over liabilities of the 11th plan. Proposals received up to 31.03.2012 are being processed by the Ministry under the Central Sector Scheme. Under this scheme financial assistance is provided for setting up/ modernization/ expansion of food processing industries including meat & poultry processing industries in the country. The scheme envisages a grant of 25% in general areas and 33.33% in difficult areas for the cost of plant and machinery and technical civil work and other eligible items subject to maximum of Rs.50 lakh per unit in general areas and Rs. 75 lakh per unit in difficult areas including North eastern states including Sikkim, Jammu & Kashmir, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States. This Scheme was subsumed under the Centrally Sponsored of National Mission on Food Processing with effect from 1.04.2012. However, the centrally sponsored scheme of NMFP has been delinked from Central support from Financial Year 2015-16 and it was left to the State Governments to decide on its continuance from their increased resources as per recommendation of 14th Finance Commission.

Grants-in-Aid to Meat & Poultry Sector during 2013-14, 2014-15 and 2015-16 under the Scheme for Technology Upgradation/Modernization /Establishment under committed liabilities of 11th Plan:

Sr. No.	Year	Amount (Rs. Crore)
1.	2013-14	4.89
2.	2014-15	4.38
3.	2015-16	1.57
	Total	10.84

II. Agricultural and Processed Food Products Export Development Authority (APEDA) under Ministry of Commerce & Industry.

Agricultural and Processed Food Products Export Development Authority (APEDA) under Ministry of Commerce & Industry is implementing Agricultural Export Promotion Scheme during XII plan Period. Financial assistance is provided to all registered exporters. As regards the meat exporters the following assistance is available:

(1) **Infrastructure Development:** Financial assistance is provided to the exporters for purchase of specialized transport units for maintaining cold chain during transportation of meat and for setting up of Effluent Treatment Plant (ETP).

(2) **Quality Development:** Financial assistance is provided to the exporters for setting up of in-house lab and implementation of quality assurance system such as HACCP and ISO.

Development of quality standards for meat and meat product and R&D activities are also undertaken under the component.

(3) **Transport Assistance:** This was being extended for export of meat to West African countries till 31.12.2013 and has since been withdrawn w.e.f. 1.1.2014 vide Department of Commerce letter dated 5.9.2014. The objective of the component is to mitigate high transport cost.

Total subsidy provided to Meat Exporters in last 3 years is as below:

Rs. In Crore			
Name of the Components	2013-14	2014-15	2015-16
Development of Infrastructure (Specialized Transport Vehicle for meat products)	0.00	0.00	0.00
Quality & Quality Control (In-house laboratory & HACCP implementation for meat products)	0.06	0.26	0.07
Transport Assistance for meat Products	14.61	3.71*	3.32
Grand Total	14.67	3.97	3.39
*The amount of disbursement for transport assistance is carryover of the applications received in previous years.			

(d) & (e): The Central Sector Scheme for Setting up/ Modernization of Abattoir was transferred to the State Governments for implementation under the Centrally Sponsored Scheme of National Mission on Food Processing (NMFP) with effect from 1.04.2014. Proposals received up to 31.03.2014 are being processed by the Ministry under the Central Sector Scheme. Fresh proposals with effect from 01.04.2014 are to be submitted to State Governments. However, the Centrally Sponsored Scheme of NMFP has been delinked from Central support from Financial Year 2015-16.

The Central Sector Scheme for Technology Upgradation/Modernization/ Establishment of Food Processing Industries was subsumed under the Centrally Sponsored of National Mission on Food Processing (NMFP) with effect from 1.04.2012. However, the centrally sponsored Scheme of NMFP has been delinked from Central support from Financial Year 2015-16 and it was left to the State Governments to decide on its continuance from their increased resources as per recommendation of 14th Finance Commission.

Transport subsidy which was being extended by APEDA for export of buffalo meat to West Africa only has been withdrawn w.e.f. 1.1.2014.
